

M/s SpiceJet has reported a profit of ₹ 23.77 crores and ₹ 238.39 crores in the quarter ending September 30, 2015 and December 31, 2015 respectively.

(c) to (e) Air India is expected to post substantial improvements as per the Revised Estimates of 2015-16 when compared to the corresponding previous year 2014-15. Air India is expected to earn Operating Profit of ₹ 8.00 crores as compared to the Operating Loss of ₹ 2636.18 crores in the previous year. This is the first time that the Company is going to achieve Operating Profit since its merger in 2007-08.

Concessional air tickets in marginal areas

†1944. SHRI TARUN VIJAY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of marginal and such other areas of the country where there is provision for reduction in airfare by concession or by grant under special provision for air travel, the details of all such sectors along with the concession provided per ticket thereon; and

(b) the criteria for providing lifetime free air travel pass or pass for certain period to some very important persons by AI the number of such special categories for which there is provision of free air travel, the number of persons who have been provided such passes/honors of free travel, so far the details of their names, categories and date of issuing such passes?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Air India offers 10% concession on the Basic fare of the lowest instant Purchase fare for one-way and return travel ex Port Blair to Kolkata and Chennai to residents of Andaman and Nicobar Islands. These fares are valid for sale against Identity Card.

(b) As a mark of respect to the esteemed personalities for their highly acclaimed contribution in their respective fields, Air India provides lifetime free air travel pass (100% discount on the total fare) to:

- (i) Bharat Ratna Awardees-The list of Bharat Ratna Awardees given in Statement-I (See below).
- (ii) Golden Tribute Card holders (living member of Constituent Assembly of India) Air India (*erstwhile* Indian Airlines) has issued Golden Cards titled “Golden Tribute Card” to all living members of the Constituent Assembly of India on the occasion of 50th Anniversary of India’s Independence. The Card was issued to the 18 living members of the Constituent Assembly of

† Original notice of the question was received in Hindi.

India on 15.8.1997. As per media information, the last surviving member has expired in 2009. The list to whom the Cards have been issued is given in Statement-II (*See below*).

- (iii) Ex-Andaman Freedom Fighters or to Widows of Ex-Andaman Freedom Fighters. Available on all fares offered during the period for journeys in Economy Class on sector Kolkata to Port Blair or return. The last updated list with the airline is given in Statement-III (*See below*). As and when the esteemed personalities listed in the Statement-I, II and III approach Air India offices at any destination in the country tickets are issued to them. There is no separate data is being kept of the tickets issued.

Statement-I

List of the Bharat Ratna Awardees

1.	Shri C Rajagopalachari
2.	Shri C. V. Raman
3.	Shri Radhakrishnan
4.	Shri Bhagwan Das
5.	Shri Mokshagundam Visvesvarayya
6.	Shri Jawaharlal Nehru
7.	Shri Govind Ballabh Pant
8.	Shri Dhondo Keshav Karve
9.	Shri Bidhan Chandra Roy
10.	Shri Purushottam Das Tandon
11.	Shri Rajendra Prasad
12.	Shri Zakir Hussain
13.	Shri Pandurang Vaman Kane
14.	Shri Lal Bahadur Shastri
15.	Madam Indira Gandhi
16.	Shri V. V. Giri
17.	Shri K. Kamaraj
18.	Mother Teresa of Calcutta
19.	Shri Vinoba Bhave
20.	Shri Khan Abdul Ghaffar Khan
21.	Shri M. G. Ramachandran
22.	Shri B. R. Ambedkar

23.	Shri Nelson Mandela
24.	Shri Rajiv Gandhi
25.	Shri Vallabhbhai Patel
26.	Shri Morarji Desai
27.	Shri Abul Kalam Azad
28.	Shri J. R. D. Tata
29.	Shri Satyajit Ray
30.	Shri A. P. J. Abdul Kalam
31.	Shri Gulzarilal Nanda
32.	Madam Aruna Asaf Ali
33.	Madam M. S. Subbulakshmi
34.	Shri Chidambaram Subramaniam
35.	Shri Jayaprakash Narayan
36.	Shri Ravi Shankar
37.	Shri Amartya Sen
38.	Shri Gopinath Bordoloi
39.	Madam Lata Mangeskar
40.	Shri Bismillah Khan
41.	Shri Bhimsen Joshi
42.	Shri C. N. R. Rao
43.	Shri Sachin Tendulkar
44.	Shri Atal Behari Vajpayee
45.	Shri Madan Mohan Malviya

Statement-II

List of Persons to whom Golden Tribute Card were issued

Sl. No.	Name
1.	Shri. S. Nijalingappa
2.	Shri M. R. Masani
3.	Shri Ratamappa Brahmappa Khumbhar
4.	Shri Ranbir Singh Chowdhani
5.	Shri Motiram Baigra
6.	Shri Kaluram Virulkar

Sl. No.	Name
7.	Shri Kusum Kant Jain
8.	Shri Gopala Reddy
9.	Shri S. Nagappa
10.	Shri C. Subramaniam
11.	Shri L. Krishnaswami Bharati
12.	Shri Nihal Singh Takshak
13.	Shri Balwant Singh Mehta
14.	Shri Bhagwan Din
15.	Begum Aizaz Rasool MLA
16.	Shri V. C. Ahmed Unni
17.	Smt. Malati Choudhri
18.	Shri M.A. Srinivasan

Statement-III

*List of Ex-Andaman Freedom Fighters or Widows of Ex-Andaman
Freedom Fighters*

Ex-Andaman Freedom Fighter

Sl. No.	Name
1.	Shri Bimal Bhowmik

Widow of Ex-Andaman Freedom Fighter

Sl. No.	Name
1.	Smt. Niharkana Dasgupta w/o Martyr Sushi Das Gupta
2.	Smt. Suniti Roy w/o Late Benoy Shushan Roy
3.	Smt. Nilima Chakraborty w/o Late Bimlendu Chakraborty
4.	Smt. Nivanani Chakraborty w/o Late Jitendra Nath Chakraborty
5.	Smt. Lata Bakshi w/o Late Hem Chandra Bakshi
6.	Smt. Anima Chakraborty Late Anant Chakraborty
7.	Smt. Bani Chowdhury w/o Late Haripada Chowdhary
8.	Smt. Amiya Dey w/o Late Kali Kinkar Dey
9.	Smt. Asita Sengupta w/o Late Amulya Ch Sengupta

Sl. No.	Name
10.	Smt. Rani Roy w/o Late Kalipada Roy
11.	Smt. Prava Chakraborty w/o Late Pran Krishna Chakraborty
12.	Smt. Sumana Dasgupta w/o Late Nipen Dasgupta
13.	Smt. Latika Ghosh w/o Late Abani Ranjan Ghosh
14.	Smt. Salaka Majumdar w/o Late Kirti Majumdar
15.	Smt. Amiya Banerjee w/o Late Bijoy Krishna Banerjee
16.	Smt. Aparna Bhattacharjee w/o Late Bimal Ch. Bhattacharjee
17.	Smt. Anima Chowdhury w/o Late Sudhir Chowdhary
18.	Smt. Lila Guha w/o Late Bhupesh Ch. Guha
19.	Smt. Maya Rani Dutia Roy w/o Late Nripendra Nath Dutta Roy
20.	Smt. Pritilata Sarkar w/o Late Kartick Ch. Sarkar
21.	Smt. Asaiata Dey w/o Late Arbinda Dey
22.	Smt. Pulina Rani Sen w/o Late Manindra Chandra Sen
23.	Smt. Gayatri Roy w/o Late Santan Roy
24.	Smt. Sabita Dasgupta w/o Late Sundhanshu Bhushab Dasgupta
25.	Smt. Aloka Banerjee w/o Late Mrintunjoy Banerjee
26.	Smt. Bina Sarkar w/o Late Bimal Sarkar
27.	Smt. Renu Kona Bhowmick w/o Prafulla Chandra Bhowmick
28.	Smt. Nirmala Saha w/o Late Hari Das Saha
29.	Smt. Bell Rani Ghosh w/o Late Kumau Ranjan Ghosh
30.	Smt. Halima Sarkar w/o Late Garimuddin Sarkar
31.	Smt. Geeta Bose w/o Late Saroj Bose
32.	Smt. Asha Bose w/o Late Hari Pda Bose
33.	Smt. Aparna Nag w/o Late Adhir Nag
34.	Smt. Suniti Chakraborty w/o Late Dharendra Chakraborty
35.	Smt. Hena Sengupta w/o Late Nalini Ranjan Sengupta
36.	Smt. Amiya Roy w/o Late Matilal Roy
37.	Smt. Kiran Prava Sharma Roy w/o Late Bharat Ch. Sharma Roy
38.	Smt. Pushpa Rani Saha w/o Late Gopal Mohan Saha
39.	Smt. Himani Bhowmick w/o Late Mahendra Bhowmick
40.	Smt. Anurupa Dey w/o Late Sushil Kumar Dey

Sl. No.	Name
41.	Smt. Sandhya Bhattacharjee w/o Late Sardendu Bhattacharjee
42.	Smt. Kanak Prava Banik w/o Late Dinesh Banik
43.	Smt. Maya Sen w/o Late Sidhu B Shushan Sen
44.	Smt. Sushama Chatterjee w/o Late Anukul Chatterjee
45.	Smt. Bina Ghosh w/o Late Naresh Ch. Ghosh

State Government owned airlines

1945. SHRI K. K. RAGESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is considering any State Government proposal to start airline;

(b) if so, the details thereof; and

(c) whether the Centre is considering any relaxation of guidelines for such State Government owned airline initiatives?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No Sir.

(b) Does not arise

(c) No Sir.

Rescheduling of flights by National Carrier

1946. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that 'last minute cancellation of flights' and 'last minute rescheduling of flights' by National Carrier is being done frequently;

(b) if so, the details of 'last minute cancellation of flights' and 'last minute rescheduling of flights' done during the last three months, sector-wise; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) Generally flights are operated as per approved schedules. However, at times flights are cancelled/rescheduled due to operational, technical, weather and other reasons which are beyond the control of the airlines. The details in this regard are given in the Statement.